Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Corrigendum

New Delhi, the 29th July, 2019

G.S.R. (E): - In the notification of the Government of India, in the Ministry of Finance, Department of Revenue, No. 02/2017-Central Tax, dated the 19th June, 2017, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number G.S.R. 609(E), dated the 19th June, 2017, in English version, in page 22, in line 3, for “the Central Board of Excise and Customs” read “the Government”.

[F. No 349/52/2017-GST]

(Ruchi Bisht)
Under Secretary to the Government of India